

Government of India
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhavan, New Delhi-110011

Policy Circular No. 7(RE-07)/2004-2009

Dated 21 August, 2007

To

All Licensing Authorities;
All Commissioners of Customs;

Subject: Guidelines for import of Rough Marble Blocks/ Slabs for the year 2007-08.

Para 2(VIII) of the Policy Circular No. 01(RE-07)/ 2004-2009 dated 26.7.2007 shall be amended to read as under:

“VIII. Import of rough marble blocks may be permitted to Hotels (on the recommendation of Ministry of Tourism), places of worship among others, against a licence on need basis. These imports will be subject to the condition that the product manufactured after processing of imported goods, shall also not be allowed for sale”.

2. This issues with the approval of Competent Authority.

Sd/-
(O.P. Hisaria)
Joint Director General of Foreign Trade

(Issued from File No. 212/38/AM 07/PC-I A)